

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).4691/2011

KULWANT SINGH BAGGA

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI AND ANR.

Respondent(s)

(With appln(s) for stay of arrest and office report)

Date: 10/09/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr O.P.Bhadani, Adv.
Mr. Brij Bhusan,Adv.

For Respondent(s)

Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

No request for filing counter affidavit.
List before the Hon'ble Court as per rules.

| | | (S.G.SHAH) |
| | | REGISTRAR |